

12.44 hrs.

LOKPAL AND LOKAYUKTAS BILL*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : On behalf of Shri Y. B. Chavan, I beg to move for leave to introduce a Bill to make provision for the appointment and functions of certain authorities for the investigation of administrative action taken by or on behalf of the Government or certain public authorities in certain cases and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to make provision for the appointment and functions of certain authorities for the investigation of administrative action taken by or on behalf of the Government or certain public authorities in certain cases and for matters connected therewith."

The motion was adopted.

SHRI VIDYA CHARAN SHUKLA : I introduce the Bill.

12.44½ hrs.

RE QUESTION OF PRIVILEGE

श्री मधु लिमये (मुंबई) : अध्यक्ष महोदय प्राप मेरी बात को सुन लें। मैंने तीन दिन इन्तजार किया है। अब मैं बैठने वाला नहीं हूँ। मैं इस तरह से चलने नहीं दूंगा।

नियम 224 इस प्रकार से है :

"The right to raise a question of privilege shall be governed by the following conditions, namely :—

- (i) not more than one question shall be raised at the same sitting ;
- (ii) the question shall be restricted to a specific matter of recent occurrence ;
- (iii) the matter requires the intervention of the House."

12.44½ hrs.

BORDER SECURITY FORCE BILL*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : On behalf of Shri Y. B. Chavan, I beg to move for leave to introduce a Bill to provide for the constitution and regulation of an Armed Force of the Union for ensuring the security of the Borders of India and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution and regulation of an Armed Force of the Union for ensuring the security of the borders of India and for matters connected therewith."

The motion was adopted.

SHRI VIDYA CHARAN SHUKLA : I introduce the Bill.

MR. SPEAKER : The House stands adjourned till 2 P.M.

12.45 hrs.

The Lok Sabha adjourned for lunch till Fourteen hours of the Clock

The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock

[Mr. Deputy Speaker in the Chair]

RE-QUESTION OF PRIVILEGE Contd.

MR. DEPUTY SPEAKER : Now we take up Insecticides Bill.

श्री मधु लिमये : उपाध्यक्ष महोदय, यह इंसिक्टिसाइड्स का सचान नहीं है। मैं हमजस के लंच के लिए उठने से पहले 224 के अन्दर बात कर रहा था...

MR. DEPUTY SPEAKER : May I point out, Mr. Limaye, that so far as ...